

R.O.C. No.13/2020-Con.B2



DISTRICT JUDGE
PROMOTION & POSTING

NOTIFICATION No. 129 / 2020

Thiru.T.Munusamy, Senior Civil Judge, formerly Chief Judicial Magistrate, Salem, who has been promoted as District Judge (Entry Level), on temporary basis, in the Tamil Nadu State Judicial Service, in the existing vacancies earmarked under 65% quota vide G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020, now under compulsory wait, awaiting orders of posting and who has been appointed as Presiding Officer, Labour Court, Salem vide G.O.(D) No.516, Labour and Employment (D2) Department, dated 16.10.2020, is posted as Presiding Officer, Labour Court, Salem, in the existing vacancy.

The promotion of the Officers ordered in G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020, against whom vigilance cell is conducting enquiry / under contemplation, is subject to the outcome of the said enquiry.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 19.10.2020 .**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**